

RAJYA SABHA SECRETARIAT

R.S./11/2018/SIS(Admin)

06/04/2018

Notice for Empanelment of Consultant Interpreters

Sub : Empanelment of Consultant Interpreters in Dogri, Kashmiri, Konkani, Santhali and Sindhi Languages listed in the VIII Schedule to the Constitution of India.

Rajya Sabha Secretariat invites applications from all eligible citizens including those employed in Rajya Sabha, Lok Sabha Secretariats, all Ministries/Departments/PSUs etc. of the Central Government and the State Governments and all Educational Institutions for empanelment as Consultant Interpreters for simultaneous interpretation from the above Indian Languages into Hindi/English in the Rajya Sabha and its Committee meetings.

The concerned individuals should be postgraduate in Humanities with one of the above languages at the graduation level or vice versa with an aptitude for simultaneous interpretation. **This qualification can be relaxed in the case of deserving candidates.**

The minimum age limit is 25 years and there is no upper age limit. The empanelled persons will be provided due training in simultaneous interpretation by the Simultaneous Interpretation Service of the Rajya Sabha Secretariat.

A remuneration of Rs. 6,000/- would be paid on every assignment of simultaneous interpretation of the speech and

its translation to the individuals/Retired government servants empanelled as Consultant Interpreters, whereas the Serving officials of the Government/Lok Sabha, Rajya Sabha Secretariats would be entitled for Rs.2,500/- for the same. Candidates from outside Parliament House premises would be entitled for conveyance charges as applicable under the rules. Suitable remuneration would be paid to the selected candidates during training also.

Eligible persons may submit their applications in Hindi or English to Mr. Amit Kumar, Dy. Secretary(P), Room No. 147, First Floor, Parliament House Annexe, New Delhi 110001 latest by 20/04/2018.

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